

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3840
TO BE ANSWERED ON 9TH AUGUST, 2016

IDENTIFICATION OF BENEFICIARIES

3840. SHRI BHARAT SINGH:
SHRI PANKAJ CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has started linking Public Distribution System (PDS) cards with Aadhaar to control irregularities in the implementation of the said scheme, if so, the details and the present status thereof;
- (b) whether the Government is aware of the fact that incidents of non-recognition of biometric information, poor network connectivity, machine malfunction etc. among others are reported as causes of authentication failure leading to exclusion of the entitled beneficiaries from taking benefit of PDS, if so, the details thereof and the corrective action taken by the Government thereon;
- (c) whether measures have been taken to ensure infrastructure and administrative preparedness in implementing the project, if so, the details thereof, if not, the reasons therefor;
- (d) whether complaints/reports have been received indicating that persons without Aadhaar number/enrolment continue to avail PDS benefits, if so, the details thereof and the reasons therefor along with corrective steps proposed in this regard; and
- (e) the steps taken to strengthen PDS in the States?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): All States/UTs have been requested to seed Aadhaar numbers in Ration Card database. At present overall seeding stands at 61.25% at the National level. State-wise progress of Aadhaar seeding is at Annexure.

(b) to (e): Department has asked States/UTs to take adequate measures for efficiently handling issues related to bio-metric authentication on e-PoS device. Department has asked them to have alternate network providers, antenna for poor connectivity etc. for handling such issues. Further, Department has also issued instructions to States/UTs for not denying benefits to beneficiaries for not having Aadhaar or in case of authentication failure. The strengthening and streamlining of TPDS is a continuous process. To maintain supplies and secure availability and distribution of essential commodities under the TPDS, the central Government has notified the PDS control order, 2001. Government has also taken up a plan scheme on 'End-to-end Computerization of TPDS Operations'. The National Food Security Act (NFSA), 2013 which has come into force with effect from 05.07.2013 also prescribes certain reforms in TPDS to be undertaken progressively by the Central and State/UT Governments. Further, Government has been regularly advising the States/UTs administration for continuous revision of lists of beneficiaries, improving the offtake of allocated foodgrains, ensuring timely availability of foodgrains at Fair Price Shops (FPSs), improve monitoring and vigilance at various levels, adoption of revised model, citizen's charter and improving the viability of FPS operations etc.

ANNEXURE REFERRED TO IN REPLY PART (a) OF UNSTARRED QUESTION NUMBER 3840 DUE FOR ANSWER ON 09.08.2016 IN THE LOK SABHA

State-wise progress of Aadhaar seeding

Sl.	States/UTs	Aadhaar Seeding in RCs
1	Andaman & Nicobar	33%
2	Andhra Pradesh	100%
3	Arunachal Pradesh	44.5%
4	Assam	-
5	Bihar	0.13%
6	Chandigarh	95%
7	Chhattisgarh	100%
8	Dadra & Nagar Haveli	74%
9	Daman & Diu	90%
10	Delhi	100%
11	Goa	88%
12	Gujarat	74%
13	Haryana	89%
14	Himachal Pradesh	93%
15	Jammu and Kashmir	62%
16	Jharkhand	88%
17	Karnataka	97%
18	Kerala	95%
19	Lakshadweep	97%
20	Madhya Pradesh	71%
21	Maharashtra	87%
22	Manipur	0.37%
23	Meghalaya	-
24	Mizoram	0.39%
25	Nagaland	0.41%
26	Odisha	69%
27	Puducherry	95%
28	Punjab	94%
29	Rajasthan	100%
30	Sikkim	69%
31	Tamil Nadu	19%
32	Telangana	100%
33	Tripura	91%
34	Uttar Pradesh	48.71%
35	Uttarakhand	66%
36	West Bengal	57%
		61.25%